

of BHEL to reveal the manufacturing cost of the machine.

(f) BHEL itself would market these machines.

**Industrial Development of Parbhani and Nanded Districts of Maharashtra**

126. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the PRIME MINISTER be pleased to state:

(a) the steps taken for the industrial development of Parbhani and Nanded districts of Maharashtra;

(b) whether the Union Government have set up any industry at Parbhani and Nanded districts of Maharashtra so far;

(c) whether the proposals for the setting up of industries in Maharashtra specially in the surrounding districts of Parbhani and Nanded are pending with the Union Government.

(d) if so, the details thereof and action taken by the Government on these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHL): (a) to (d). Industrialisation of a district/area is primarily the responsibility of the State Governments concerned. The Central Government supplement their efforts wherever possible. In order to bring about dispersal of industries, the Central Government have sanctioned a

growth centre in Nanded under the Growth Centre Scheme, the project report of which is under appraisal. The growth center would be provided with all basic infrastructure facilities.

During the period January, 1989 to May, 1992, 8 letters of intent were issued for Prabhani district and 11 for Nanded. As on 31.5.1992, 10 applications for industrial licence in respect of Prabhani district and 14 applications in respect of Nanded were pending consideration by the Central Government.

**Approval of Eighth Plan Draft by NDC**

127. SHRI SOBHANA DREE SWARA RAO VADED: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the National Development Council has approved the Eighth Five Year Plan drafted by the Planning Commission; and

(b) the outlays earmarked to different sectors?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES) (SHRI SUKH RAM): (a) Yes, Sir.

(b) A Statement is laid on the Table of the House.

## STATEMENT

Public Sector Outlay by Major Heads of Development - Eighth Plan (1992-97) : Centre, States and Union Territories.

(Rs. Crores at 1991-92 prices)

Sl. No.	Head of Development	CENTRE							Total
		Budget Support	IEBR	Total	States	UTs.	7	3	
I.	Agriculture and Allied Activities (Including Irrigation and Food control)	12394.00	2264.00	1218.35	42135.00	239.15			54992.50
II.	Rural Development	24170.00	0.00	24170.00	10213.26	42.10			34425.56
III.	Special Area Programmes	0.00	0.00	0.00	6750.16	0.00			6750.09
IV.	Energy*	13136.00	53859.00	68795.00	47291.58	1474.51			115561.09
V.	Industry and Minerals	9186.00	28353.00	37539.00	9284.89	97.86			46921.75
VI.	Transport	8636.00	32341.00	40977.00	13786.58	1181.99			55925.57
VII.	Communication	715.00	24382.00	25097.00	12.50	0.48			25109.98
VIII.	Science and Technology	3739.00	200.00	3939.00	188.72	3.99			4131.71

CENTRE							
Sl. No.	Head of Development	Budget Support	IEBR	Total	States	UTs.	Total
1	2	3	4	5	6	7	8
IX.	Ecology and Environment	1200.00	0.00	1200.00	3654.16	55.82	4909.98
X.	General Economic and General Services	1040.55	44.00	1084.55	5079.04	196.41	6360.00
XI.	Social Services	29508.45	4937.00	34445.45	41588.76	2977.69	79011.90
	Grand Total	103725.00	144140.00	247865.00	179985.00	6250.00	434100.00

\* Includes allocations for Integrated Rural Energy Planning Programme.